

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

IA 5109/2023 In C.P. (IB)/590(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.02.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/S TOPWORTH**
STEEL & POWER PVT LTD

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 5109/2023 –

1. Mr. Shreyas Shrivastava, Advocate appeared for the Applicant.
2. Mr. Gaurav Jain, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent seeks further time to file affidavit.
Time granted.
4. List this IA on **22.02.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna